

the Muzaffarnagar Kshetriya Gramin Bank, Muzaffarnagar, for the year ended the 31st December, 1984, together with the Auditors Report on the Accounts.

II. First Annual Report and Accounts of the Hissar Sirsa Kshetriya Gramin Bank, Hissar, for the year ended the 31st December, 1984, together with the Auditors' Report on the Accounts.

III. First Annual Report and Accounts of the Murshidabad Gramin Bank, Murshidabad, for the year ended the 31st December, 1984, together with the Auditors' Report on the Accounts.

IV. Third Annual Report and Accounts of the Sangmeshwara Grameena Bank, Mahbubnagar, for the year ended the 31st December, 1984, together with the Auditors Report on the Accounts.

[Placed in Library. See No. LT-2603/86 for (i) to (iv).]

I. Report (1984) on the working and affairs of the General Insurance Corporation of India and its subsidiaries.

II. The Life Insurance Corporation of India (Agents) Amendment Rules, 1986.

III. Ministry of Finance (Department of Economic Affairs) Notification.

SHRI VISHWANATH PRATAP SINGH: Sir, I also beg to lay on the Table—

I. A copy (in English and Hindi) of the Twelfth Annual Report on the

working and affairs of the General Insurance Corporation of India and its subsidiaries for the year ended the 31st December, 1984. [Placed in Library. See LT-2602/86].

II. A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification G.S.R. No. 228, dated the 29th March, 1986, publishing the Life Insurance Corporation of India (Agents) Amendment Rules, 1986, under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-2601/86].

III. A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs), Notification No. F.4(5)-W&M/86, dated the 2nd May, 1986, regarding floating of certain Government loans, together with an explanatory memorandum thereon. [Placed in Library. See No. LT-2669/86]

REPORTS OF THE RAILWAY CONVENTION COMMITTEE (1985)

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Railway Convention Committee:—

(i) Fourth Report on action taken by Government on recommendations contained in the Twelfth Report of the Railway Convention Committee (1980) on 'Track Expansion Programme of Railways'.

(ii) Fifth Report of the Committee on 'Railway Electrification.'